EXTRAORDINARY PUBLISHED BY AUTHORITY O RISSA ACT I OF 1981

THE LEPERS (ORISSA REPEAL) ACT, 1986

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AN ACT TO REPEAL THE LEPERS ACT, 1898 IN ITS APPLICATION TO THE STATE OF ORISSA

BE it enacted by the Legislature of the State of Orissa in the Thirty-seventh Year of the Republic of India, as follows:—

Short title and commencement.

- 1. (1) This Act may be called the Lepers (Orissa Repeal) Act, 1986.
- (2) It shall come into force on such date as the State Government may, by notification in the Official Gazette, appoint.

Repeal of Act 3 of 1898. 2. On the date of commencement of this Act, the Lepers Act, 18,8, in its application to the State of Orissa, shall stand repealed.

of 1898

Removal of doubts.

For moval of coults, it is hereby provided that any order made under Section 8 or 91 of the repealed Act or any bond entered into by any surety under Section 8 thereof, shall cease to have any effect on and from the date of commencement of this Act.